

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/72/2016
NAME OF THE PETITIONER(S) : Abdul Kader Mohammed Kunhi
NAME OF THE RESPONDENT(S) : M/s Falcon Infrastructures Ltd. & another
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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| 11) | A.V.S. Rayudu. | Petitioner. | A.V.S. Rayudu |
| 12) | Anil D. Nair | Respondent | |

ORDER

Proxy representing counsel for petitioner present and prayed time for making submissions stating that the senior counsel could not attend before the Tribunal due to ill-health. Counsel for respondent present and filed written submissions and furnished a copy of the same to the other side. Time extended at request. Put up on 05.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)